

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 107
CP No. (IB)- 07/9/JPR/2020
Under Section 9 of IBC, 2016

In the matter of:

Gospell Digital Technology Co. Ltd.

...Operational Creditor

Versus

Rajasthan Infotech Media Services Pvt. Ltd.

...Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Operational Creditor : Navneet Khera, proxy counsel
For the Corporate Debtor : Vani Vyas, proxy counsel

ORDER

Heard Mr. Navneet Khera, proxy counsel appearing on behalf of the Petitioner/ Operational Creditor and Ms. Vani Vyas, proxy counsel appearing on behalf of the Respondent/ Corporate Debtor. It is submitted by both the proxy counsels that due to ongoing strike of Advocates in Jaipur, arguing counsels are not appearing before this Adjudicating Authority. An affidavit vide Diary No. 645/2023 dated 13.3.2023 has been filed by the Respondent and copy of the same be furnished to be counsel for the Petitioner. List the matter on 18.04.2023.

Sd-

(Prasanta Kumar Mohanty)
Technical Member

Sd-

(Deep Chandra Joshi)
Judicial Member

March 14, 2023